

SUPREME COURT OF INDIA
(GRANT NO.63)

Statement of Receipts and Disbursements for the year 2009-10

(Rupees in Crores)

| S.No. | Head of Account | Actuals upto Sept., 2009 | Coppy upto Sept., 2008 | % Variation |
|----------|-----------------------------------|-----------------------------|---------------------------|---------------|
| | <u>Receipts</u> | | | |
| | Consolidated Fund of India | | | |
| | Revenue Receipts | | | |
| | Tax Revenue | 3.90 | 0.44 | 786.36 |
| | Non-Tax Revenue | 1.66 | 1.09 | 52.29 |
| | Grants-in-aid & contribution | | | |
| | Capital Receipts | | | |
| | Recovery of Loans | 0.26 | 0.27 | -3.7 |
| | Other Non- DebtCapital Receipts | | | |
| | Public Debt | | | |
| | Contingency Fund | | | |
| | Public Account | 13.03 | 7.09 | 83.78 |
| A | Total Receipts | 18.85 | 8.89 | 112.04 |
| | | | | |
| | <u>Disbursements</u> | | | |
| | Consolidated Fund of India | | | |
| | Revenue Expenditure | | | |
| | Plan | 0 | 0 | |
| | Non-Plan | 60.75 | 32.37 | 87.67 |
| | Capital Expenditure | | | |
| | Plan | | | |
| | Non-Plan | | | |
| | Loans & Advances | | | |
| | Plan | | | |
| | Non-Plan | 0.03 | 0.08 | -62.5 |
| | Contingency Fund | | | |
| | Public Account | 7.49 | 6.71 | 11.62 |
| B | Total Disbursements | 68.27 | 39.16 | 74.34 |
| | | | | |
| C | Net Cash Flow (A-B) | -49.42 | -30.27 | |

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Statement of Receipts for the year (2009-2010)

(Rupees in Crores)

| S.No. | Major / Minor Head | Collection Upto Sept. 2009 | Coppy upto Sept. 2008 | % Growth |
|-------|--|----------------------------|-----------------------|---------------|
| | Revenue Receipts | | | |
| 1 | 0021-Taxes other than Corp.Tax | 3.9 | 0.44 | 786.36 |
| 2 | 0049-Interest Receipts | 0.07 | 0.08 | -12.5 |
| 3 | 0059-Public Works | 0.58 | 0.52 | 11.54 |
| 4 | 0070-Other Administrative Service | 0.3 | 0.15 | 100 |
| 5 | 0071-Contribution and Recoveries towards Pension and Other Retirement benefits 0075-Miscellaneous General Services | 0.46 | 0.16 | 187.5 |
| 6 | 0210-Medical and Public Health | 0.16 | 0.09 | 77.78 |
| 7 | 0216-Housing | 0.09 | 0.09 | 0 |
| | Capital Receipts | | | |
| 1 | 7610-Loans & Advances to Govt. Servant | 0.26 | 0.27 | -3.7 |
| | Total: | 5.82 | 1.8 | 223.33 |

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2009-2010)

(Rupees in Crore)

| S.No. | | B.E. 2009-2010 | | | Actual Exp upto - Sept. 2009 | | | Corry upto Sept. 2008 | | |
|---|------------------------|----------------|--------|-------|------------------------------|--------|-------|-----------------------|--------|-------|
| | | Plan | N-Plan | Total | Plan | N-Plan | Total | Plan | N-Plan | Total |
| | Grant No.63 | | | | | | | | | |
| | Supreme Court of India | 0 | 88.02 | 88.02 | 0 | 56.65 | 56.65 | 0 | 31.45 | 31.45 |
| <i>COPPY- Corresponding figure for Previous year</i> | | | | | | | | | | |

- Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.
1. Actuals are unadjusted provisional figures
 2. 1 Crore = 10 Millions
 3. Expenditure is net of recoveries.